

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 59/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Prem Singh Khimal, Secretary (Law)-cum-LR, Government of Uttarakhand, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Udham Singh Nagar vice Shri Narendra Dutt.

No. 60/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Narendra Dutt, District & Sessions Judge, U.S. Nagar is transferred and posted as District & Sessions Judge, Chamoli vice Shri Rajendra Singh.

No. 61/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Shrikant Pandey, 2nd Addl. District & Sessions Judge, Dehradun, is transferred and posted as District Judge, Rudraprayag vice Shri Harish Kumar Goel.

Note: (a) The above transfer orders will come into force w.e.f. 15.04.2021.

(b) Recommendation is being sent to the Government to issue notification for posting of following officers to be effective from 15.04.2021:

01. Shri Rajendra Singh, District & Sessions Judge, Chamoli for posting as Principal Secretary (Law)-cum-LR, Government of Uttarakhand, Dehradun vice Shri Prem Singh Khimal.

02. Shri Harish Kumar Goel, District & Sessions Judge, Rudraprayag, for posting as Chairman, Commercial Tax Tribunal, Dehradun in the vacant post.

03. Shri Anuj Kumar Sangal, Registrar (Vigilance), High Court of Uttarakhand for posting as Principal Judge, Family Court, Dehradun in the vacant post.

04. Smt. Sujata Singh, 1st Addl. District & Sessions Judge, Dehradun, for posting as Presiding Officer, Labour Court, Kashipur, U.S. Nagar in the vacant post.

05. Shri S.M.D. Danish, 1st Addl. District & Sessions Judge, Haridwar for posting as Presiding Officer, Labour Court, Haridwar in the vacant post.

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No. 1825/XIII-b-1/Admin.A/2021

Dated: April 08, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.

6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand for information with request to communicate the same to the concerned officer(s).
8. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information with request to communicate the same to the concerned officer (s).
10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer (s), Chamoli, Dehradun, Haridwar, Nainital, Rudraprayag and U.S.Nagar.
16. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
17. Guard File/Personal File.

**Deputy Registrar
Admin.A**